IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-403(PB)/2017

IN THE MATTER OF:

M/s. Silver Star Fashions Pvt. Ltd.

Applicant/petitioner

M/s. Orient Clothing Com. Pvt. Ltd.

Respondent

Order under Section 7

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

Sh. S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner: Mr. Rajesh Bohra & Mr. Aditya Narayan, Advs.

For the Respondent:

Mr. Vipul Ganda, Mr. Mohit Oommen and

Ms Shreya Jain,, Advocates

ORDER

Order reserved.

(M.M. KUMAR) PRESIDENT

(S.K. MOHAPATRA) (MEMBER TECHNICAL)

01.02.2018 V.Sethi